

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 137(ND)14**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2016**

**NAME OF THE COMPANY:** M/s Sanjeev Kumar Gupta & Ors. V/s. M/s. Shiva International  
Pvt. Ltd. & Ors

**SECTION OF THE COMPANIES ACT: 397/398**

| <b>S.NO.</b> | <b>NAME</b>     | <b>DESIGNATION</b>       | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-----------------|--------------------------|-----------------------|------------------|
| 1.           | SATVIKA GUPTA   | ADVOCATE                 | PETITIONER 1 & 2      | Satvika          |
| 2.           | Sayantan Mondal | Advocate                 | Respondents           | 3                |
| 3.           | Sharig J. Rayaz | Advocate<br><u>ORDER</u> | 4                     | 4                |

Learned counsel for the parties are present. Learned counsel for the petitioner seeks  
and is given two weeks time as last chance to file the rejoinder.

List on 17.10.2016

Sd/-

(R.Varadharajan)  
Member (Judicial)

Sd/-

(Maharaj Krishan Hanjura)  
Member (Judicial)